

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated : 27th May, 2019

No. 197 A : On being relieved of his present assignment, the services of Dr. Ratan Kishore Tiwary, Principal Judge, Family Court, Jamui is placed at the disposal of the State Government in the Department of General Administration, Patna for his appointment as Presiding Officer, Special Court, Tirhut Area, Muzaffarpur under North Bihar Power Distribution Company Limited of Bihar State Power (Holding) Company Limited, Patna, on deputation basis, for a maximum period of three years.

By order of the High Court,
Sd/- B.B. Pathak
Registrar General

Memo No. 47215 / Dated, Patna the 27th May, 2019
P.F.XIX-18-2010

Copy forwarded to the District & Sessions Judge, Jamui for information and direction to Dr. Ratan Kishore Tiwary, Principal Judge, Family Court, Jamui to make over charge of his office at Jamui on receipt of the notification of the State Government in the Department of General Administration, Patna placing his services at the disposal of the Energy Department Government of Bihar, Patna as also the notification of the Energy Department, Government of Bihar, Patna appointing him as Presiding Officer, Special Court, Tirhut Area, Muzaffarpur under North Bihar Power Distribution Company Limited of Bihar State Power (Holding) Company Limited, Patna, and to join his new assignment w.e.f. 01.07.2019.

By order of the High Court,
Sd/- B.B. Pathak
Registrar General

Memo No. 47216 - 232 / Dated, Patna the 27th May, 2019

Copy forwarded to Principal Secretary to the Government of Bihar, Department of General Administration, Patna with reference his department's notification no. 6842 dated 22.05.2019 / Principal Secretary, Energy Department, Government of Bihar, Patna / Secretary to the Government of Bihar, Law Department, Patna / Chairman-cum-Managing Director, Bihar State Power Holding Co. Ltd., Patna / Managing Director, North Bihar Power Distribution Co. Ltd., Patna / The Accountant General, Bihar, G.E.7, Birchand Patel Marg, Patna / District & Sessions Judge, Muzaffarpur / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar I/C I.T.-cum-C.P.C., Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, B.S.L.S.A., Budh Marg, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C, J.O.S.R.R., Patna High Court, Patna / S.O. I/C, A.D. (Misc.), Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.

By order of the High Court,


Registrar General